

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 118
IB-271/ND/2018**

Under Section: 9 of IBC.

In the matter of:

M/s Synergy Property Development ...	Applicant
Services Pvt. Ltd.	
Vs	
Pride Hotel Limited ...	Respondent

Order delivered on 26.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	: Mr. Aishwarya Choudhary, Adv.
For the Respondent	: Mr. Dhruv Gandhi, Adv. Mr. Sumit Kumar Jha, Adv. Mr. Mohd. Faizan, Adv.

ORDER

Due to Special Bench hearing and paucity of time, matter
adjourned to 01.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKES

